

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 8
CA(CAA)-15/ND/2021

IN THE MATTER OF:

Grapes Digital Pvt. Ltd.
and
Grapes Media Pvt. Ltd.

... Applicant/Petitioner

Order under Section 230-232

Order delivered on 02.02.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Amit Bansal, Mr. Akhil Kulshrestha, Advocates
For the Respondent :

ORDER

Learned Counsel for the Applicant seeks short adjournment for taking instruction with respect to compliance of Section 133 of the Companies Act.

List the matter on **08.02.2021**.

Sd/-
SUMITA PURKAYASTHA
MEMBER (TECHNICAL)

Sd/-
DR. DEEPTI MUKESH
MEMBER (JUDICIAL)

Upasana